

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 56 of 2016
(Ref. DFR No. 2126 of 2015)

Dated : 21st March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Salasar Polytex Pvt. Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant

: Mr. S. B. Upadhya, Sr. Adv.
Mr. Sakie Jakharia and Mr. Param
Misra

Counsel for the Respondent(s)

: Mr. Shubham Arya for R.2 & 3

ORDER

Heard. Admit.

Mr. Anand K. Ganesan, learned counsel for the respondent Nos. 2 & 3 is present and requires three weeks time to file counter affidavit/reply. Rejoinder be filed within two weeks thereafter.

Issue notice to the respondent No.1, Commission.

Post this appeal for hearing on **12th July, '16.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt